

pipes and restore the pressure to scheduled order; and

(d) what is the estimated loss for the defects and for reduced supply of crude oil?

The Minister of Mines and Fuel (Shri K. D. Malaviya): (a) No, Sir.

(b) to (d). Do not arise.

Melting of rupee and Naya Paisa Coins

6
*840 } Shri Surendra Pal Singh:
 } Shri P. C. Borooah:
 } Shrimati Gayatri Devi:
 } Shri Narendra Singh Mahida:

Will the Minister of Finance be pleased to state:

(a) whether it is a fact that Rupee coins and the new one p. coins are being melted down in large quantity by people all over the country, and as a result of that a great scarcity of rupee coins and small change has arisen in the rural areas; and

(b) if so, what steps are being taken by Government in this regard?

The Deputy Minister in the Ministry of Finance (Shri B. R. Bhagat): (a) and (b). Apart from what has appeared in a local daily, Government have no information on the subject. Coins in circulation are the private property of persons possessing them and it is not an offence under the law to melt coins and recover their metal contents. Government therefore do not propose to take any action in the matter.

6 Addressing Letters in Hindi

*841 } Shri N. Sreekantan Nair:
 } Shri Tridib Kumar Chaudhuri:
 } Shri Manoharan:
 } Shri Rajaram:

Will the Minister of Home Affairs be pleased to state:

(a) whether it is a fact that his Ministry have issued an Order No. 12/

50/62-O.L. dated the 30th July, 1962 directing that letters coming to Delhi and other Hindi speaking areas should be addressed in Hindi alone;

(b) if so, from what date it is expected to come into force; and

(c) whether the order is applicable to private letters also?

The Minister of State in the Ministry of Home Affairs (Shri Datar): (a) No orders have been issued directing that letters coming to Delhi and other Hindi-speaking areas should be addressed in Hindi only. A copy of Home Ministry's Office Memorandum No. 12/62-O.L. dated 30th July, 1962 relating to writing of addresses on envelopes of letters sent to local offices in Delhi and other Hindi-speaking areas is laid on the Table of the House.

Office Memorandum

Sub:—Progressive use of Hindi in the work of the Government of India—Use of Hindi in writing addresses on envelopes to be sent to local offices and individuals and Hindi Speaking areas.

The undersigned is directed to say that a suggestion was received in this Ministry that addresses on envelopes of communications meant for delivery in Delhi and other Hindi Speaking areas may be written in Hindi as this would help the Class IV Staff in the said areas to deliver the letters quickly and would also provide adequate opportunities to the staff to do work in Hindi. A majority of the Ministries etc. of the Government of India, whose views were invited vide this Ministry's O.M. of even number, dated the 24th May, 1962, has no objection to the adoption of this suggestion. It is accordingly requested that the Ministry of Finance etc. may give effect to this suggestion as far as possible.

(B. S. Raghavan),
Deputy Secretary
to the Govt. of India.

To
All Ministries of the Govt. of India,
etc.

(b) and (c). Do not arise.